

NOTIFICATION No.204/2020

Applications/Proposals for the designation of Senior Advocates are invited as per the provisions of the Madras High Court Designation of Senior Advocates Rules, 2020

Applications/Proposals in the format prescribed in the Rules may be submitted to the Registrar (Judicial), High Court, Madras on or before 15<sup>th</sup> October, 2020 between 10.30 a.m. to 4.00 p.m. on all working days at the designated Counter near South Gate of the Madras High Court premises (Gate No.7) earmarked to receive the Applications/Proposals.

Applications/Proposals should be submitted in six hard copies, duly complying with all the provisions of the Rules along with a soft copy in Pen Drive.

//BY ORDER//

High Court, Madras  
Dated: 16.09.2020

M.JOTHIRAMAN  
Registrar (Judicial)